

remuneration to purchasing agents; and

(d) if so, whether a statement would be laid on the Table, showing permissible allowances under each head?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Generally stocks are taken over at rail-head centres and the procurement prices apply to delivery at such centres. In Madhya Pradesh and Orissa, however, where there are certain centres which are far away from the rail-heads, separate prices have been or are being fixed to ensure that the producers do not suffer heavily on account of high cost of transport.

(b) No, Sir.

(c) No, Sir, as conditions vary from area to area

(d) Does not arise.

Fertilizers

*119. { Shri Kamal Singh:
Shri Hem Raj:

Will the Minister of Food and Agriculture be pleased to state:

(a) the new types of fertilizers which are proposed to be manufactured in the country, and

(b) the steps taken to popularise their use among cultivators?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 25.]

दोहव-इंदौर रेलवे लाइन

*120. { श्री सावीत्राला :
श्री क० जे० जालबीय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इंदौर राज्य के समय से सरकार दोहव-इंदौर बड़ी रेलवे

लाइन बनाने का विचार कर रही है ;

(ख) क्या इस लाइन का सर्वे पूरा हो चुका है ;

(ग) यदि हां, तो यह सर्वे कब किया गया ; और

(घ) क्या सरकार का इस बड़ी लाइन के निर्माण की योजना को तृतीय पंचवर्षीय योजना में सम्मिलित करने का विचार है ?

रेलवे उपमंत्री (श्री जे० जे० राम-स्वाजी): (क) और (ख) जी हां, कुछ समय पहले इस लाइन के बारे में जांच-पड़ताल की गयी थी ।

(ग) १९५३ में ।

(घ) अभी कुछ नहीं कहा जा सकता ।

Manhandling of Railway Staff

*121 Shri Halder: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that frequent manhandling of Railway staff on the Sealdah Division (Eastern Railway) by passengers and others has alarmed engine drivers; and

(b) if so, action taken in the matter?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) A few cases of assault and attempted assault on engine crew by travelling public and others have taken place when trains were running late due to any reason and these incidents did cause some alarm to engine drivers.

(b) Efforts are being made to check such incidents in cooperation with the State Police.